NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1583/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.01.2018

NAME OF THE PARTIES:

Noble Corporation

V/s.

Kelvott (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

SIGNATURE

Shouter Singh Advocate for comporate Debter.

Hussein Dholkanda Advocate du i/b. Ganesh & O. Oradional (60) dur

ORDER

CP No.1583/I&BP/NCLT/MB/MAH/2017

First Call: Pass over for taking instruction from the Client.

Second Call: For the parties have reported that settlement is likely to happen, at their request, list this matter on 11.1.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)